

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3571

ANSWERED ON:24.08.2011

IRREGULARITIES IN DISCRETIONARY QUOTA FOR FOREIGN STUDENTS

Singh Shri Vijay Bahadur

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether cases of irregularities in discretionary quota for foreign students for studies in the country have come to the notice of the Government; and

(b) if so, the details thereof during the last three years and the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (b): No, Sir. There is no discretionary quota for admission of foreign students in National Institutes of Technology (NITs). However, foreign students are being admitted in NITs based on the SAT subject scores under the Direct Admission of Students Abroad (DASA) Scheme. This scheme is open for Foreign Nationals / PIOs / NRIs. During the academic year 2010 – 2011, some fake citizenship card of Nepal and SAT score were used to seek admissions in NITs under the DASA Scheme. The matter of investigation was assigned to Central Bureau of Investigation. CBI has registered cases against 11 students in Punjab Engineering College – Chandigarh, 19 students in Malaviya National Institute of Technology – Jaipur, 01 in NIT – Durgapur and 14 in NIT – Tiruchirappalli. The cases are under various stages of investigation. To curb such malpractices, students applying for DASA – 2011 from Nepal should submit a copy of authenticated proof of residence (passport / citizenship card) from the Embassy of India in Kathmandu (Nepal) or Embassy of Nepal in New Delhi and also by creating a designated Institute code for DASA (2011 – 2012) in CollegeBoard USA, so that all students should send SAT subject score to DASA office through CollegeBoard to avoid any manipulations.